

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1

CP(IB) 773 of 2019

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)  
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.02.2021

Name of the Company: Small Industries Development Bank of India  
V/s  
Ario Infrastructure Pvt Ltd

Section: 7 of the Insolvency & Bankruptcy Code, 2016

**ORDER**

Learned Counsel Mr. Nipun Singhvi appeared for the Financial Creditor.

Learned Counsel Mr Shashvata U Shukla appeared for the Corporate Debtor.

Learned Counsel for the Corporate Debtor submits that his client wants to settle  
the matter. We recorded his statement. Hence, matter stands adjourned to

15.03.2021

(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

(MADAN B. GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 10th day of February, 2021

sen